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Title: Introduction of the Phased Incorporation of Cash Transfers in Public Distribution System Bill, 2011.

SHRI BAIJAYANT PANDA (KENDRAPARA): I beg to move for leave to introduce a Bill to provide for a system of cash transfer to the persons who are beneficiaries of the public distribution system; ensure better delivery of goods to entitled citizens and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to provide for a system of cash transfer to the persons who are beneficiaries of the public distribution system; ensure better delivery of goods to entitled citizens and for matters connected therewith."

The motion was adopted.

SHRI BAIJAYANT PANDA : I introduce the Bill.
